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Title : Election of two members to the Central Committee of the Tuberculosis Association of India.

SHRI GHULAM NABI AZAD: Madam, I beg to move the following:-

"That in pursuance of rule 3(vii)(a) of the Rules and Regulation of the Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Committee of the Tuberculosis Association of India, subject to the other provisions of the said Rules and Regulations and Bye-laws made thereunder."

MADAM SPEAKER: The question is:

"That in pursuance of rule 3(vii)(a) of the Rules and Regulation of the Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Committee of the Tuberculosis Association of India, subject to the other provisions of the said Rules and Regulations and Bye-laws made thereunder."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet on Monday, November 23, 2009 at 11.00 a.m.

12.04 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, November 23, 2009/Agrahayana 2, 1931 (Saka).
